

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 04
IA No. 436/JPR/2022
IA No. 271/JPR/2023
CP No. (IB)- 213/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Mr. Sohan Lal

... Operational Creditor/Applicant

Versus

Jaipur Scientific Agriculture Solution Pvt. Ltd.

... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Liquidator : Prabhansh Sharma, Adv.

For the Respondent : Nikhil Yadav, Adv.
Aishwarya Sharma, Adv.

ORDER

IA No. 436/JPR/2022

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Liquidator.
Mr. Nikhil Yadav, Adv. appearing on behalf of the Respondent. Pleadings are complete in this IA. List the IA on 07.08.2024.

IA No. 271/JPR/2023

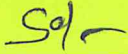
Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Liquidator.
Ms. Aishwarya Sharma, Adv. appearing on behalf of Respondent Nos. 1,2,4,9 &

Sd/-

Sd/-

13. Reply has been filed on behalf of all these Respondents. There is no representation on behalf of remaining respondents. List the IA on 07.08.2024.

List the matter on 07.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 01, 2024